

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH

ORDER SHEET

Application No. OA 565 of 1998

Applicant (s)..... Abhay Kr. Singh Respondent (s)..... VOI 608

Advocate for Applicant (s)..... M/s P.C. Kar Advocate for Respondent (s).....

SC. Mukherjee

J. Gupta

T. Mohapatra

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

280 for m/s 50/- filed.

for Regn. Please

DB
30/11/98

Mishra
30.10.98
SOL (9)

Registrar

REGD.

6
Registrar

ORDER NO. 1, DATED 2.11.98.

SEEN the petition. Heard learned counsel for the petitioner. Issue notice to the respondents requiring them to file counter within four weeks from the date of receipt of notice. Adjourned to 15.12.98.

Prayer for interim relief may lie over. Learned Standing Counsel Mr. D.N. Mishra, on whom a copy of the petition has been served is directed to file show cause by 24.11.98. Adjourned to 24.11.98.

M.P.D.

2.11.98
VICE-CHAIRMAN

Memo filed by applicant seeking withdrawal of original application.

(On memo.)

Rakha SF XI Bench

Order dated 6.11.98.

2.11.98
MEMBER(JUDICIAL)

Learned counsel for the applicant has filed a memo seeking withdrawal of the original application.

We have heard Mr. P.C. Kar, learned counsel for the applicant and Mr. D.N. Mishra

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

A copy of order may be given to both the counsels.

AB
12.11.98

Deputy
12.11.98.
S.O. (J)

Recd. cm
12.11.98
D.P.M.

A copy of order may be sent to the applicant to his address.

AB
22.11.98

Deputy
22.11.98
S.O. (J)

Leaned Additional Standing counsel appearing for the Respondents, In view of the prayer of the applicant, the O.A. is disposed of as withdrawn.

Deputy
22.11.98
V.R. - Deputy

Member (Sudh.)